

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 4268 of 2015**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
-----

**16/Dated: 26<sup>th</sup> March, 2021**

Heard through V.C.

2. At the request of learned counsel for the petitioner,  
put up this case on 20.04.2021.

**(Deepak Roshan, J.)**

Amardeep/